

another group of students on November 14, 1977. A group of students is also staging a 'Dharna' outside the office of the Vice-Chancellor. The Executive Council of the University has meanwhile appealed to the students, teachers, parents and the general public to give full support to the normal continuation of the activities of the University and to strengthen the spirit of a larger concord for a more creative participation in the work of the University.

The students of the Jawaharlal Nehru University are agitating to press their demand for a Visitorial inquiry into the excesses alleged to have been committed by the University authorities during the period of Emergency. On November 2, 1977 the Vice-Chancellor of the University and two other Officers were prevented by the students from entering the University campus. The members of the Karamchari Sangathan of the University were agitated over the incident and decided to give a call for a complete 'Hartal' including the stoppage of essential services, e.g., electricity and water. In order to prevent the situation from deteriorating further, the Vice-Chancellor decided to close the University *sine die* with effect from 3rd November, 1977. The University is still closed. Certain students have gone on hunger strike while others are staging a 'Dharna' outside the residence of the Vice-Chancellor.

While ordering the closure of the University, the Vice-Chancellor had made it clear that the University can re-open only when assurances are received from both the student leadership and the leadership of the Karamchari Sangathan that the normal and lawful activities, functioning and the movement of the University authorities, teachers, students and Karamcharis are equally guaranteed by each other.

There is no report about any disturbance at present in other Central Universities.

Zonal Development Plan in D.I.Z. Area, New Delhi

1088 SHRI D G GAWAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether the contemplated changes in the Zonal Development Plan of DIZ Area, New Delhi have since been made and approved by Government,

(b) if so, the salient features thereof,

(c) when the revised Zonal Development Plan was finalised by the Government, and

(d) whether the work to implement the Revised Zonal Development Plan has since been undertaken and if so, when, and if not, when the work on the project is likely to start?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) No, Sir

(b) and (c) Does not arise

(d) The Revised Zonal Development Plan would be implemented after its approval by the Central Government.

Letting out of Government accommodation in DIZ Area, New Delhi

1099 SHRI D G GAWAI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of allottees of Government accommodation in multi-storied sectors in DIZ Area, New Delhi who have completely rented out their flats and thus charging exorbitant rents from their tenants unauthorisedly; and

(b) whether Government propose to make a survey in this regard and